

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 18th January, 1980.  
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NOTIFICATION  
INCOME TAX

No.3139(F.No.203/29/79-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause(iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- 1) The funds collected by the Institute for Financial Management and Research, Madras, under this exemption will be utilized, exclusively for promotion of research in Social Science.
- 2) That the Institute shall maintain separate accounts of the funds collected by them under the exemption.
- 3) That the Institute shall send annual statement of accounts and annual report to the Indian Council of Social Science Research as well as to the concerned Commissioner of Income-tax, showing the funds collected by them under the exemption and the manner in which the funds were utilized.

INSTITUTION

INSTITUTE FOR FINANCIAL MANAGEMENT & RESEARCH, MADRAS

This notification is effective for a period of three years from 1.4.79 to 31.3.82.

Sd/-  
( J.P.SHARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax(2 copies).
2. Director of Inspection(I.T.&Audit)/Investigation/R.S.&P., New Delhi.
3. Directorate of O&S (I.T), 1st Floor, Aiwan-e-Ghalib, MataSundri lane, New Delhi.
4. Secretary, Indian Council of Social Science Research, II P.A.Hostel, Indraprastha Estate, New Delhi, with reference to his letter F.No.6-10/79-A dated 24.12.79.
5. The Director, Institute for Financial Management & Research, 30, Kothari Road, Nungambakkam Madras-600034, with reference to his letter dated 24.1.79.
6. The Comptroller & Auditor General of India.(20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi.

Sd/-  
( J.P.SHARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

*V. K. Bhat*  
ASSISTANT DIRECTOR OF INSPECTION  
(RS&P)

No. CC/TA.II/2952/706/RSP/80

\*FAFUJA\*  
25/1/80